

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 484 of 2003

Jabalpur, this the 9th day of September, 2003

Hon'ble Shri D.C. Verma, Vice Chairman (Judicial)
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

1. P.N. Khare, S/o. Late M.P. Khare,
Aged about 56 years, Senior Data
Entry Operator, Vehicle Factory,
Jabalpur (M.P.).
2. M.S. Pasi, S/o. M.L. Pasi, Aged
about 45 years, Sr. Data Entry
Operator, Vehicle Factory,
Jabalpur (M.P.).
3. N.K. Chandar, S/o. Shri Phool
Singh, Aged about 41 years, Sr.
Data Entry Operator, Vehicle
Factory, Jabalpur (M.P.).
4. Kamlesh Kumar Deo, S/o. Late
Shivraj Anna, Aged about 40
years, Data Entry Operator,
Vehicle Factory, Jabalpur (M.P.).
5. J.C. Ray, S/o. Late B.K. Ray,
Aged about 55 years, Sr. Data
Entry Operator, Vehicle Factory,
Jabalpur (M.P.).
6. Sarda Ram, S/o. Shri Nihal Ram,
Aged about 55 years, Sr. Data
Entry Operator, Vehicle Factory,
Jabalpur (M.P.).
7. S.K. Mishra, S/o. Shri R.L. Mishra,
Aged about 44 years, Data Entry
Operator, Vehicle Factory,
Jabalpur (M.P.).
8. Smt. M. Thakre, D/o. Shri Late
M.S. Thakre, Aged about 42 years,
Senior Data Entry Operator,
Vehicle Factory, Jabalpur (M.P.).
9. B.S. Warkade, S/o. Late M.S. Warkade,
Aged about 48 years, Senior Data
Entry Operator, Vehicle Factory,
Jabalpur (M.P.).
10. C.M. Thomas, S/o. Late C.C. Mathai,
Aged about 51 years, Data Entry
Operator, Vehicle Factory,
Jabalpur (M.P.).

... Applicants

(By Advocate - Shri Munish Saini)

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V E R S U S

1. Union of India,
Through the Secretary,
Ministry of Defence,
New Delhi.
2. The Chairman, Ordnance
Factory Board, Auckland
Road, Kolkata (W. Bengal).
3. The General Manager,
Vehicle Factory,
Jabalpur (M.P.).

... Respondents

O R D E R (oral)

By D.C. Verma, Vice Chairman (Judicial) -

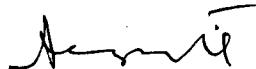
By this original Application the applicants have prayed for grant of pay scale of Rs. 5000-8000/- to the Senior Data Entry Operators and the scale of Rs. 4500-7000/- to the Data Entry Operators, at par with their counter parts working under the Railway Administration, though the parity was established by various decisions of the Tribunal. The submission is that the parity was given by order of the Tribunal with effect from 01.01.1986. Consequently, for similar benefits which were granted to their counter-parts after the IVth Pay Commission, the applicants have sent their representation (Annexure A-4) dated 12th August, 2002 to the Senior General Manager, Vehicle Factory, Jabalpur. The applicants representation was forwarded to the Ordnance Factory Board, Kolkata. The applicants have been informed vide letter dated 29th October, 2002. The said representation has been submitted a year ago, but the respondents have not taken any decision on the said representation. The learned counsel for the applicants submitted that at this stage he will be satisfied if the respondents are directed to take a decision on the representation.

2. without expressing any opinion on the merits of the case,

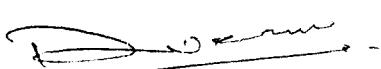


as we find that the applicants representation has not been decided by the appropriate authority, we dispose of this Original Application at the admission stage with a direction to the competent authority to decide the applicants representation (copy Annexure A-4) with a speaking order within a period of 4 months from the date of receipt of copy of this order, in case the same has not been decided till date.

3. The applicants shall send a copy of this order alongwith the copy of the representation dated 12th August, 2002 (for ready reference) to the Chairman, Ordnance Factory Board, Kolkata alongwith the copy of the forwarding letter. Original Application stands disposed of accordingly. Costs easy.



(Anand Kumar Bhatt)
Administrative Member



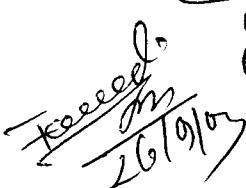
(D.C. Verma)
Vice Chairman (J)

"SA"

प्रधानमंत्री सं. ओ/न्या..... जबलपुर, दि.....
प्रतिलिपि अच्छेतितः—
(1) सचिव, अच्युत न्यायालय लाइन, जबलपुर
(2) अमेदार श्री/की.सी/कु..... के लाइनल
(3) प्रद्युम्न श्री/की.मती/कु..... के लाइनल
(4) यंत्राला, लेप्रा, अद्यलपुर लाइनल

सूचना एवं आवश्यक कार्यकारी मैत्री

Munish Saini (S)
RSP no 3 with petition


26/9/03


26/9/03